

20.4.98

Hon'ble Mr. S.Dayal, A.M.

Hon'ble Mr. S.L. ~~Ram~~ Jain, J.M.

None for the applicant. None was present for the applicant on 21.2.98 and 19.3.98.

This case has been filed for promotion of the applicant in accordance with the recommendations of the Departmental Promotion Committee as kept in a sealed cover on 15.5.89. The prayer is also made for setting aside the order dated 2.1.92 in which the applicant has been informed that the case of disciplinary ~~enquiry~~ was contemplated/pending against him and, therefore, it was not possible to promote him on regular basis. Since neither the learned counsel for the applicant nor the applicant himself is present, it appears that he has lost interest in the case. The case is, therefore, dismissed in default ^{and} for non prosecution.

Gc

S.Y. / -
J.M.

A.M.